

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[*Translation*]

Funds Allotted to Uttar Pradesh under NREP for 1986-87

4653. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) the provision made for National Rural Employment Programme in the annual plan of Uttar Pradesh for the year 1986-87 and the State Government's share therein;

(b) whether all the programmes under the said scheme have been implemented as per the norms laid down in this regard ; and

(c) if not, the levels at which these norms were violated and the steps proposed to be taken to ensure that such cases do not recur in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) :

(a) Allocation of Central assistance amounting to Rs. 40.54 crores was made for the year 1986-87. Against this, an amount of Rs. 44.232 crores has been released to the State. As the programme is implemented on 50:50 sharing basis between the Centre and the State an equal amount has to be contributed by Government of Uttar Pradesh as their share. Necessary provision is stated have been made in the State budget for the year 1986-87. In addition to cash funds, additive foodgrains valuing at Rs. 41.451 crores (at subsidized rates) have been released to the State for implementation of the programme.

(b) By and large implementation of the programme in the State has been in accordance with the guidelines laid down for the purpose.

(c) Question does not arise.

[*English*]

Sewerage Schemes in Goa Daman and Diu

4654. SHRI SHANTARAM NAIK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the progress laid in the execution of sewerage schemes in Margao and Vasco cities of the Union Territory of Goa, Daman and Diu;

(b) the total amount sanctioned for both the cities and the amount spent so far; and

(c) whether Goa Administration has approached Union Government for permission to recruit staff to man the sewerage treatment plants and pump stations ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Based on the information furnished by the Union Territory of Goa, Daman and Diu in their annual plan document (1987-88), the progress made in the construction of sewerage schemes in the cities of Margao and Vasco is as follows :

(i) Margao scheme

The work of laying of sewer lines and construction of man-holes in the northern zone of Margao, at an estimated cost of Rs. 189 lakhs is in progress. The work on laying of sewers in the central zone at a cost of Rs. 150 lakhs will be taken up during 1987-88.

(ii) Vasco scheme

The first phase of Vasco sewerage scheme is already completed and partially commissioned in 1985-86. The work of laying of sewer lines at Sada and Baina, house sewer connections in zone- I and III are in progress and will be commissioned in 1986-87. House sewer connections to zone-II, V, VI and VII and construction of 4 pumping stations will be completed during 1987-88.

(b) The estimated cost of both the sewerage schemes, the expenditure incurred upto 31.3.85 and the likely expenditure during 1986-87 are as given below :